


For information of Nationalized banks

SUPREME COURT OF INDIA  
CASH & ACCOUNTS-II

This is for information that the following fixed deposits, maturing during the period from 01.05.2018 to 15.05.2018 will be available to nationalized banks for the period indicated against each of them. Nationalised banks are invited to offer highest rate of interest for these deposits.

<b>Srl. No.</b>	<b>FDR Amount</b>	<b>Maturity date</b>	<b>Period for further renewal</b>
1	Rs.85,81,690/- + interest	16.05.2018	One year
2	Rs.17,45,286/- + interest	16.5.18	One year
3	Rs.2,47,209/- + interest	16.5.2018	One year
4	Rs.84,28,300/- + interest	17.05.2018	Six months
5	Rs.4,19,988/- + interest	18.05.2018	Six months.
6	Rs.18,42,252.67ps. + interest Rs.18,40,437/- + interest	20.05.2018 27.05.2018	Both for Six months
7	Rs.69,37,373/- + interest	23.5.2018	One year
8	Rs.19,01,716/- + interest	24.05.2018	91 days
9	Rs.92,05,952/- + interest	27.5.2018	One year
10	Rs.48,29,684/- + interest	28.05.2018	Six months
11	Rs.34,43,112/-, plus interest	30.05.2018	Six months
12	Rs.57,701/- + interest	30.05.2018	Six months
13	Rs.1,22,516/- + interest	30.05.2018	45 days.

Dated: 02.05.2018

  
(P.S.N. MURTHY)  
A.R.-cum-D.D.O.  
Supreme Court of India